

Ct.Case No.: 27/2019

ED Vs D.K.Goel & Anr.

05.08.2020

Present: Sh. Nitesh Rana, Ld. Special PP for ED.

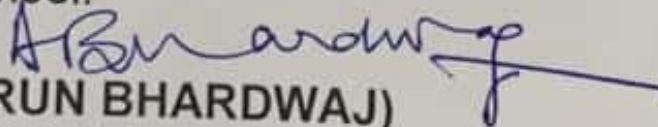
Both the accused alongwith Ld. Counsel Sh. Jaspreet Rai Singh.

(Through VC using Cisco Webex App.)

Ld. Counsel for accused persons requested for some time to address argument on charge as the file is not available with him. Heard. Request allowed in the interest of justice.

List on **13.08.2020 at 11.00 A.M** for argument on charge.

Let a copy of this order be sent by WhatsApp to Ld. Spl.PP for ED, both the accused persons and their learned counsel.


(ARUN BHARDWAJ)
Special Judge-05, CBI (PC Act),
RADC, New Delhi/ 05.08.2020